

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

102. C.P.(IB)-325(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.02.2024**

NAME OF THE PARTIES: Reinforced Earth India Private Limited

V/s.

Soma Enterprise Limited.

SECTION 9 OF IBC, 2016

ORDER

Hearing through: VC and Physical (Hybrid Mode)

Adv. Aman Leekha for Operational Creditor and Adv. Ashish Pyasi a/w. Anjali
Shahi i/b Aendri Legal for Corporate Debtor are present.

At the joint request of the parties, list on **15.02.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)